

(ग) सन् १९५२ से इस समय तक लियों तथा करघों में कितनी वृद्धि हुई है और उस अनुपात में कामगरों की संख्या में कितनी कमी या वृद्धि हुई है ?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्रीमनुभाई शाह) : (क) मध्य प्रदेश की सूती कपड़ा मिलों में १-१-१९६२ को ५००,३९६ तकिए और १२,३६४ करघे काम कर रहे थे ।

(ख) लगभग ५६,६५० कामगर ।

(ग) यह जानकारी इकट्ठी कर सकना संभव नहीं है ।

मध्य प्रदेश में कपड़ा मिलों के अमिकों को बोनस

२५४४. { श्री बडे :
श्री कछवाय :

क्या अम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में कपड़े की कितनी मिलें हैं ;

(ख) इनमें से कितनी मिलों में १९६१ में मजदूरों को बोनस दिया गया है ;

(ग) क्या यह सच है कि कुछ मिलों में पिछले पांच वर्षों से मजदूरों को कोई बोनस नहीं दिया गया है ; और

(घ) यदि हां, तो वे मिलें कौन सी हैं और उन्होंने इसके क्या कारण बतलाये हैं ?

अम और रोजगार मंत्रालय में अम मंत्री (श्री हाथी) : (क) से (घ). यह मामला राज्य सरकार के क्षेत्राधिकार में है । इसलिये सूचना प्राप्त नहीं ।

सारनाथ में आकाशवाणी भवन

२५४५. श्री बालकृष्ण सिंह : क्या सूचना श्री व प्रसारण मंत्री यह बताने की कृपा करेंगे

कि सारनाथ (वाराणसी) में आकाशवाणी द्वारा निमित भवन में प्रसारण कार्य होगा अथवा अन्य कोई कार्य करने की व्यवस्था की जा रही है ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ) : सारनाथ (वाराणसी) में आकाशवाणी ने जो भवन बनाया है वह प्रसारण के काम में लाया जायेगा ।

Mahatma Gandhi's Samadhi at Rajghat

2546. { Dr. L. M. Singhvi:
Shri Hari Vishnu Kamath:
Shri Prakash Vir Shastri:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the inscription 'He Ram' has been removed from Mahatma Gandhi's Samadhi at Rajghat recently;

(b) if so, on what basis and for what reasons;

(c) whether the removal is permanent or temporary; and

(d) whether the removal has been effected with the consent, concurrence and approval of Government?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) to (d). Mahatma Gandhi's Samadhi is being redeveloped according to a plan approved by Government. This redevelopment involves the replacement of the existing stone slab with the inscription 'हे राम' by black granite which will have on it the same text. The inscription has been temporarily removed and will be restored on the reconstructed Samadhi in the near future.

Photographs of Indian Border taken by Chinese

2547. Shri B. Verma: Will the Prime Minister be pleased to state:

(a) whether Government are aware that some Chinese officials along with the Bara Hakim of Dhangarhi of Nepal

Matter of Urgent
Public Importance

visited Guari Phanta area of our side some days back and took snapshots of the area; and

(b) if so, the reaction of Government thereto and the action proposed to be taken in the matter?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). No Chinese officials visited Guari Phanta in Kheri District of Uttar Pradesh. Two Japanese, holding valid passport and transit visas to enter Nepal from India were, however, seen there on June 1, 1962, taking photographs of the Railway Station and the surroundings. These Japanese are helping the Nepal Government in conducting agricultural research and went back to Nepal the same day through Guari Phanta. The Bara Hakim of Dhan-garhi (Nepal) was not known to have accompanied them. Since these Japanese, mistaken by some newspapermen as Chinese, were not guilty of any offence under our laws, the question of taking any action against them did not arise.

Indian Delegation to U.N. General Assembly

2548. { Shri Ram Ratan Gupta:
Shri Yashpal Singh:
Shri Shree Narayan Das:
Shri M. K. Kumaran:

Will the **Prime Minister** be pleased to state:

(a) whether the composition of the Indian Delegation to the U.N. General Assembly has been finalised by Government; and

(b) what subjects are proposed by India to be discussed in the next Session of the UNO?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The Government of India have sponsored an item:

"Urgent need for suspension of nuclear and thermo-nuclear tests."

The Government have also co-sponsored an item:

"The Policies of Apartheid of the Government of the Republic of South Africa:

- (a) Race conflict in South Africa;
(b) Treatment of People of Indian and Indo-Pakistan origin in the Republic of South Africa."

Another item—"United Nations Year for International Co-operation"—was sponsored by India last year and is included in the agenda this year.

12.13 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED BAN ON IMPORT OF ART SILK YARN AND CONSEQUENT UNEMPLOYMENT.

Shri Vishram Prasad (Lalganj): Sir, under rule 197, I beg to call the attention of the Minister of Commerce and Industry to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported ban on import of art silk yarn resulting in unemployment of over one lakh of weavers."

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): This is a longish statement but, as hon. Member are interested in it, I will read it.

Representations have been received by Government from various actual users of art silk yarn, including handloom sector, against the recent decision not to import Rs. 1.5 crores worth of art silk yarn during the